

[Shri Tangamani]

of mind, he was able to stop it in time so that the goods train was pushed by about 10 feet or so and by the jolt, only 42 people were injured. This was the report in the Press. I would like to know what was the nature of the collision and whether it is a fact that this particular train was received on the loop line?

**Shri Shah Nawaz Khan:** Yes, that was exactly what happened. It was received on the loop line. There was a head-on collision, but it was of a minor nature. There was no damage to either of the locomotives that collided; the injuries to the passengers were of a minor nature and they were able to resume the journey by the same train. So it is a comparatively minor thing.

**Shri Tangamani:** But should not some reference be made to the driver who averted a serious accident by his presence of mind?

**Mr. Speaker:** We are happy he saved himself also.

12.08 hrs.

#### BUSINESS OF THE HOUSE

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** With your permission, Sir, I rise to announce that Government Business for the week commencing 7th March will consist of—

- (1) General Discussion of General Budget;
- (2) Submission to the vote of the House of Demands on Account; and
- (3) Consideration of any item of business carried over from today's Order Paper.

**Shri Braj Raj Singh (Firozabad):** We are having no 'No-day-yet-named' Motion next week.

**Shri Satya Narayan Sinha:** We are having General Discussion of the

General Budget. He wants a 'no-day-yet-named' motion every week?

**Shri Braj Raj Singh:** We had agreed to have one.

**Mr. Speaker:** We shall see.

**Shri T. B. Vittal Rao (Khammam):** The hon. Minister's statement is very unsatisfactory. We have got so many 'no-day-yet-named' motions admitted, and nothing has been put for next week.

**Shri Braj Raj Singh:** We had agreed that every week there would be at least one such motion. Now he says that since there will be General Discussion of the General Budget there will be none for next week.

**Shri Satya Narayan Sinha:** We are going to have a General Discussion, where we can discuss all these matters. Every week we have been having one 'no-day-yet-named' motion; in some weeks, we have been allowing even two such motions.

**Mr. Speaker:** During General Discussion, as many matters as are there in 'no-day-yet-named' motions can be discussed. Let us see what remains.

**Shri Tangamani:** That cannot be a substitute for a regular discussion.

**Mr. Speaker:** It may not be. Let us wait and see.

12.09½

#### APPROPRIATION (RAILWAYS) BILL\*, 1960.

**The Minister of Railways (Shri Jagjivan Ram):** I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the service of the financial year 1960-61 for the purposes of Railways.

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill to authorise payment

\*Published in the Gazette of India Extraordinary Part II—Section 2, dated 4-3-1960.